	(F	iling under clause (o	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	4093	19271562543	2203	4836214431	31.26		1917099330	12518248783	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	9	8559764005	9	6662207979	43.06			1897556026	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	2080643470	3	1382878378	8.94			697765092	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	10	68651159560	4	826234230	5.34		21676279	67803249051	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	104	6536746080	65	1763764776	11.40		16396000	4756585304	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	4022604393			0.00			4022604393	Annexure 9
	Total	4221	109122480051	2284	15471299794	100.00		1955171609	91696008649	